

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Titanium Tantalum Products Ltd

MAIN PETITION NUMBER : TCP/413/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/2321(CHE)/2023

ORDER

Ld. Counsel Shri. K Moorthy for the Applicant.

Ld. Counsel Shri. S Badrinarayanan for the Respondent.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file Reply and serve copy on the Counsel for the Applicant.

Rejoinder if any, be filed within a week there after.

List this application for hearing on **21.03.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)